

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1509 of 96

Present : Hon'ble Mr. Justice R.N.Ray, Vice-Chairman

Hon'ble Mr. B.P.Singh, Administrative Member

NAKUL CH.BERA & ORS.

VS

UNION OF INDIA & ORS.

For the applicant : Mr.K.Sarkar, counsel

For the respondents: Ms.U.Sanyal, counsel

• Heard on : 22.2.2001

Order on : 22.2.2001

O R D E R

R.N.Ray, VC

The applicants who are working as Inspector under the respondents have challenged the seniority list dated 1.2.95 and for fixing of their seniority upon the private respondents in the light of the judgment delivered by this Tribunal in OA 925/92 (N.C.Patra & Anr. -vs- Union of India dated 25.11.93.

2. The said OA 925/92 was decided by this Tribunal on 25.11.93 relying on the decision of the Cuttack Bench of the Tribunal in OA 62-71/87 (C.R.Shashtri & Ors. -vs- Union of India & Ors.).

3. During hearing it is pointed out that the aforesaid decision of the Cuttack Bench was appealed against before the Hon'ble Supreme Court and the SLP was dismissed on 6.3.95.

4. In view of the above, we dispose of this application with a direction to the respondents to consider the case of the applicants for fixing their seniority vis-a-vis the private respondents strictly in terms of the decision of the Cuttack Bench of the Tribunal referred to above ~~so far~~ approved by the Hon'ble Supreme Court. This exercise be completed within 3 months from the date of communication of this order. No order as to costs.

2001-02-22

MEMBER (A)

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VICE-CHAIRMAN